

6

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1) K. RAMASAMY

G.V. MOHAN KUMAR

Counsel for Petitioner

G.V.M

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. He stated that they are yet to receive the documents in support of his petition and sought time for filing the same. Time extended at request. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)